

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 899  
ANSWERED ON 25/07/2023**

**PMAY-G IN SC DOMINATED AREAS**

**899. SHRI ASHOK KUMAR RAWAT:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of total rural houses provisioned under Pradhan Mantri Awaas Yojana - Gramin (PMAYG) in Scheduled Castes (SCs) dominated rural areas particularly in the State of Uttar Pradesh in the country during each of the last three years, Statewise;**
- (b) the number of approved houses constructed, under construction and pending along with the details of the locations particularly in Misrikh Parliamentary Constituency in the State of Uttar Pradesh as on date; and**
- (c) the reasons of delay and the time by which these houses are likely to be completed?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a): The State/UT-wise details of total number houses sanctioned under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) to Scheduled Castes (SCs) beneficiaries in rural areas of the country for last three years particularly in the State of Uttar Pradesh is given in Annexure.**

**(b): Under PMAY-G, a total target of 36,15,149 houses have been allocated to the State of Uttar Pradesh, out of which 34,81,586 houses have already been sanctioned to the eligible beneficiaries by the State and construction of 32,44,423 houses has already been completed as on 20.07.2023. The aforesaid target was further distributed to districts by the State. The details of target allocated,**

**houses sanctioned and houses completed in Districts of Misrikh Parliamentary Constituency are as below:**

**(units in Nos.)**

<b>Name of the Parliamentary Constituency/District</b>		<b>Target allocated to the districts the by State</b>	<b>Houses Sanctioned by the State</b>	<b>Houses Completed</b>	<b>Houses pending for construction</b>
<b>Misrikh</b>	<b>Hardoi</b>	<b>93,882</b>	<b>86,604</b>	<b>79,601</b>	<b>14,281</b>
	<b>Sitapur</b>	<b>2,40,263</b>	<b>2,35,308</b>	<b>2,24,442</b>	<b>15,821</b>
	<b>Kanpur Nagar</b>	<b>20,684</b>	<b>20,172</b>	<b>18,878</b>	<b>1,806</b>
<b>Total</b>		<b>3,54,829</b>	<b>3,42,084</b>	<b>3,22,921</b>	<b>31,908</b>

**(c) : Some of the constraints faced by PMAY-G which caused delay in implementation are nation-wide lockdown induced by Covid-19 when all construction activities including construction of houses under PMAY-G were affected. Besides, the States have repeatedly informed delays due to delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/ Panchayat elections, unavailability of building materials. Keeping in mind the difficulties faced including financial hardships by the States/UTs, the Government had extended the timeline for achieving the overall target to March, 2024. The scheme has been able to achieve its major milestones despite all the delays and the Ministry is committed to achieve target of construction of 2.95 crore pucca houses by 31st March, 2024.**

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**STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 899 TO BE ANSWERED ON 25.07.2023 REGARDING PMAY-G IN SC DOMINATED AREAS**

**State-wise details of total number of rural houses sanctioned under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) to Scheduled Castes (SCs) beneficiaries in rural areas of the country for last three years particularly in the State of Uttar Pradesh are as below:**

**(units in Nos.)**

S.No.	Name of the State/UT	Houses sanctioned by the States/UTs to SC beneficiaries		
		2020-21	2021-22	2022-23
1	ARUNACHAL PRADESH	0	0	0
2	ASSAM	1,141	11,399	1,30,427
3	BIHAR	10,274	4,55,528	32,175
4	CHHATTISGARH	21,911	72	13,146
5	GOA	4	4	0
6	GUJARAT	1,166	11,688	10,657
7	HARYANA	52	2,152	2,724
8	HIMACHAL PRADESH	781	1,642	322
9	JAMMU AND KASHMIR	4,032	7,556	1,449
10	JHARKHAND	24,325	97,701	3,200
11	KERALA	253	5,501	986
12	MADHYA PRADESH	97,305	23,629	1,86,577
13	MAHARASHTRA	5,219	28,271	84,040
14	MANIPUR	292	1	1,204
15	MEGHALAYA	113	90	30
16	MIZORAM	9	0	17
17	NAGALAND	0	0	0
18	ODISHA	15,700	579	1,89,729
19	PUNJAB	1,485	7,537	2,718
20	RAJASTHAN	36,430	1,14,531	2,606
21	SIKKIM	0	53	8
22	TAMIL NADU	23,647	1,23,589	24,898
23	TRIPURA	96	32,232	11,303
24	UTTAR PRADESH	4,13,804	2,43,942	1,45,092
25	UTTARAKHAND	19	8,270	10,346
26	WEST BENGAL	84,589	15,945	5,15,852
27	ANDAMAN AND NICOBAR ISLANDS	0	0	0

<b>28</b>	<b>DADRA AND NAGAR HAVELI &amp; DAMAN AND DIU</b>	<b>1</b>	<b>4</b>	<b>2</b>
<b>29</b>	<b>LAKSHADWEEP</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>30</b>	<b>PUDUCHERRY*</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>31</b>	<b>ANDHRA PRADESH</b>	<b>363</b>	<b>0</b>	<b>56,717</b>
<b>32</b>	<b>KARNATAKA</b>	<b>951</b>	<b>569</b>	<b>14,702</b>
<b>33</b>	<b>TELANGANA*</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>34</b>	<b>LADAKH</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total</b>	<b>7,43,962</b>	<b>11,92,485</b>	<b>14,40,927</b>

***\* Telangana & Puducherry are not implementing PMAY-G.***

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